

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 52 of 2013
& IA-78 of 2013 & IA-119 of 2013**

Dated : 8th August, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

**Tamil Nadu Generation & Distribution
Corporation Ltd. Appellant(s)**

Versus

Neyveli Lignite Corporation Ltd. & Anr. Respondent (s)

Counsel for the Appellant (s): Mr. Pravin H. Parekh, SR. Adv.
Mr. E.R. Kumar
Mr. Kumar Shashank
Mr. G. Sharma
Ms. Shweta Sharma
Mr. Vishal Prasad

Counsel for the Respondent(s): Mr. N.A.K. Sharma
Mr. R.S. Prabhu
Mr. Somiran Sharma
Mr. Ravishankar

ORDER

We have heard the learned Senior Counsel appearing for the Appellant for some time.

Post the matter for further submissions on **03.09.2013.**

(V.J. Talwar)
Technical Member
ts/vt

(Justice M. Karpaga Vinayagam)
Chairperson